

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(IB)-771(PB)/2018

IN THE MATTER OF:

Capri Global Capital Ltd.

.....Petitioner

v.

Value Infratech India Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 7 OF THE IBC, 2016

Order delivered on 06.08.2018

Coram:

**Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Applicant/petitioner: Mr. Tarun Mehta,
Mr. June Bhambhani, Advs.

ORDER

Learned counsel for the applicant states that they have filed a service affidavit today which has not come to the court file. Hence, hearing is deferred to 24th August, 2018.

Sd/ —

**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**

Sd/ —

**(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

06.08.2018
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